

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/237(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	KESHAV KUMAR DUBEY VS JAYDEEP COMMERCIAL PVT. LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Petitioner
Mr. Kanishk Kejriwal, Adv.
Mr. Rajesh Upadhyay, Adv.
Ms. Surabita Biswas, Adv.
Mr. Amandeep Singh, Adv.

Ms. Urmila Chakraborty, Adv. : For Respondents
Mr. Vikash Singh, Adv.
Mr. Sagar Chaurasia, Adv.
Ms. Nitu Singh, CS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel for the parties state that there are three petitions between the parties including this petition. Parties agree for exploring the possibility of settlement through mediation. Parties to nominate a mediator by consensus.
3. Post this matter on **27/6/2024**. It is made clear, if the matter is not settled between the parties, this petition will be heard on its own merits.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)